

Prawn Cultivation in Goa

2818. PROF. GOPALRAO MAYEKAR:
Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a great scope for promoting prawn cultivation in Goa State; and

(b) if so, the steps taken by Government in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir. The State of Goa has about 4000 ha. of brackishwater area for promotion of prawn farming.

(b) Under the Centrally Sponsored Scheme, 'Integrated Brackishwater Fish Farm Development', two projects viz a brackishwater prawn farm covering an area of about 35 ha. at Charao at an estimated cost of Rs. 19.70 lakh and a Pilot Prawn Seed Hatchery with UNDP technical inputs at Benaulim at a total cost of Rs. 6.00 lakh for producing 25 million tiger prawn seed per annum, were sanctioned during the years 1985-86 and 1987-88 respectively. The State Government have constructed a 5 ha. brackishwater farm at Ela Dhauji for demonstration of the prawn farming technology.

Special Postal Stamp of Keshavrao Bhosale

2819. PROF. GOPALRAO MAYEKAR:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received demand to release a special postal stamp on the occasion of birth centenary of Keshavrao Bhosale, a veteran stage artist and singer of Maharashtra; and

(b) if so, the action taken thereon?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISSHANNAN): (a) and (b). Yes, Sir. A demand has been received for issue of a stamp on Keshavrao Bhosale. A proposal in this regard was placed before the Philatelic Advisory Committee, which functions in the Department to advise the Government about issue of Commemorative/Special Postage Stamps and other related matters, at its meeting held on 29.9.89. However, the Committee could not consider the proposal due to paucity of time. This proposal will be placed again before the Committee, for consideration at its next meeting.

[*Translation*]

Constitution of Advisory Committee

2820. SHRI SATYNARAYAN JATIYA:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) the levels at which 'Advisory Committees' of consumers and peoples representatives are constituted under the department and the category-wise details of the constitution of and representation in various such committees; and

(b) the future programme in regard to the constitution of these committees at each level?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISSHANNAN): (a) and (b). The policy on constitution of Telecom Advisory Committees is under review. These committees will be constituted after the policy is finalised.